

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-119/2001/3150/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Goalpara.

Dated Guwahati the ¹² 12 May, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/2270 Date 09.05.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your official vehicle, at own cost, from the evening of 14.05.2022, after Lok Adalat hours, till the morning of 18.05.2022**, as prayed for. The Addl. District & Sessions Judge, Goalpara and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/3151/A, dated , 12-05-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rda